

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT
RAJYA SABHA**

UNSTARRED QUESTION NO. 900

ANSWERED ON THURSDAY, 27th JULY, 2023

***Conducting Simultaneous Polls For Both
The State Assemblies and The Lok Sabha***

900. Dr. M. Thambidurai :

Will the Minister of Law and Justice be pleased to state:

- (a) the details of the present status of conducting simultaneous polls for both the State Assemblies and the Lok Sabha;*
- (b) whether Government had held consultations with various stakeholders;*
- (c) if so, the details thereof; and*
- (d) the expected revenue saving for Government as on date, if simultaneous polls are held in the country?*

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) to (c): The Department Related Parliament Standing Committee on Personnel, Public Grievances, Law and Justice had examined the issue of simultaneous elections to Lok Sabha and State Legislative Assemblies in consultation with various stake-holders including Election Commission of India. The Committee has given certain recommendations in this regard in its 79th Report. The matter now stands referred to the Law Commission for

further examination to work out practicable road map and framework for simultaneous elections to Lok Sabha and State Assemblies.

(d): Does not arise, in view of the reply above.
